

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 822**  
(TO BE ANSWERED ON THE 11<sup>th</sup> December 2023)

**REMOTE PILOT CERTIFICATE**

822. SHRI MITHILESH KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has any plan to issue a remote pilot certificate;
- (b) if so, the specific details of the benefits it would bring to the country's aviation sector and overall national interests; and
- (c) whether Government has planned any training program for new drone pilots, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a) Remote Pilot Training Organisations (RPTOs) are authorised to issue Remote Pilot Certificate (RPC) as per provisions outlined in Rule 34 of 2021 Drone Rules, as amended by Drone (Amendment) Rule of 2022.
- (b) Drones offer tremendous benefits to almost every sector of the economy, including agriculture, infrastructure, emergency response, transportation, geospatial mapping, media and entertainment, law enforcement, defence etc. The use of Drones in above mentioned sector will have a dynamic multiplier effect due to increased efficiency.
- (c) As on 29th November 2023, Directorate General of Civil Aviation (DGCA) has approved 76 RPTOs in the country. A growth of approximately 95 percent has been noted in the number of RPTOs as compared to previous year. The growth of RPTO's will enable the youth to acquire Drone Pilot Certificates, and thus create a new employment opportunities in the country. DGCA has issued Drone Training Circular 02 of 2022 dated 15th February 2022 which prescribes the syllabus for training and examination of Remote Pilots.

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